

DIVISION BENCH

ITEM NO.133

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

IA No.193/2024 IN CP (IB) NO.189/ALD/2019

CORAM:

- 1. SHRI PRAVEEN GUPTA,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

Date of Order: 7th May, 2024

Attendance-Cum-Order Sheet of the Hearing.

NAME OF THE COMPANY	MKM TECHNOLOGIES PVT LTD V/S LEEL ELECTRICALS LTD
UNDER SECTION	9 IBC (IN LIQUIDATION)

COUNSEL APPEARED THROUGH PHYSICAL/ VIRTUAL HEARING:

Sh. Ankur Mittal with *: For the Applicant/ SBI*
Sh. Ankush Kumar &
Ms. Yashika Sharma, Advs.

Sh. Amar Vivek, with *: For Res./ Liquidator in IA No.193/2024*
Ms. Damini Srestha, Advs.

ORDER

Ld. Counsels representing the parties are present through VC.

- 1.** Ld. Counsel representing the Respondent/ Liquidator is directed to file the reply within a period of two weeks by serving an advance copy to the other side. Thereafter, rejoinder thereto be filed by the Ld. Counsel representing the Applicant/ Bank within a period of one week.
- 2.** Let the matter be adjourned for further hearing on 29th May, 2024.

**-Sd-
(Ashish Verma)
Member (Technical)**

**-Sd-
(Praveen Gupta)
Member (Judicial)**

7th May, 2024

*Kavya Prakash Srivastava
(Stenographer)*